

COURT NO. 23
THE HONOURABLE SRI JUSTICE SAMBASIVARAO NAIDU

To be heard on Tuesday the 30th day of July 2024(WHENEVER HIS LORDSHIP SITS SINGLE - HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

| SNO | CASE | PETITIONER ADV. | RESPONDENT ADV. | DISTRICT |
|--------------------|--|------------------------|---|-----------------|
| ADMISSION | | | | |
| 1 | CRP/559/2018 CRP/575/2018 CRP/590/2018 | R K CHITTA | RR-1TO19 ARE NOT NECESSARY PARTIES VIDE C.T. R20-NOTICE SENT NOT YET RETD. PROOF OF SERVICE NOT FILED. RR1,2&3 DIED VIDE C.T. | WARANGAL |
| 2 | CRP/575/2018 | R K CHITTA | | WARANGAL |
| 3 | CRP/590/2018 IA 1/2018(Stay Petition) | R K CHITTA | RR-1TO22 ARE NOT NECESSARY PARTIES. RR-23TO27 NOTICE SENT NOT YET RETD. PROOF OF SERVICE NOT FILED. | WARANGAL |
| 4 | CRP/3105/2019 IA 1/2019(Stay Petition) | P RAMACHANDRAN | | HYDERABAD |
| 5 | MACMA/44/2020 IA 2/2020(Condone Delay Petition) | SRINIVASA RAO VUTLA | RR 1&2 FRESH NOTICE SENT NOT YET RETURNED R3 UNSERVED(LEFT WITHOUT INSTRUCTIONS PROOF OF SERVICE NOT FILED | RANGA REDDY |
| FOR HEARING | | | | |
| 6 | MACMA/117/2020 | SRINIVASA RAO VUTLA | G L NARASIMHA RAO (R2) RRS 1 TO 3 APPEARANCE R4 UNSERVED R5 NOTICE SENT NOT YET RETURNED | WARANGAL |
| 7 | MACMA/483/2020 | HARINATH REDDY SOMA | C HARI PREETH R1 APP R2 NOTICE SENT NOT YET RETURNED R3 SERVED | ADILABAD |
| 8 | MACMA/525/2020 | M V VENU | I MAAMU VANI (R3) RR 1 & 2 UNSERVED R3 APP | KHAMMAM |
| 9 | CRP/1132/2020 IA 2/2020(Suspension Petition) IA 1/2021(Implead Petition) | MD AJMAL AHMED | VEDULA CHITRALEKHA D SRINIVAS PRASAD RR1 TO 2 APP BY VEDULA CHITRALEKHA. | ADILABAD |
| 10 | MACMA/28/2021 | KOTA SUBBA RAO | M RAM MOHAN REDDY (SC FOR TSRTC) N VASUDEVA REDDY(SC FOR RTC) (R2) RR 1 & 2 APP BY THOOM SRINIVAS VIDE C.O.DT.08/06/2023 R3 SERVED | HYDERABAD |
| 11 | MACMA/566/2021 | HARINATH REDDY SOMA | PALLATI CHANDRAMOULI R1 APP RR 2 & 3 MINORS REP BY R1 R4 SERVED | HYDERABAD |
| 12 | MACMA/597/2021 | NAGESWARA RAO REPAKULA | KOTA SUBBA RAO (R3) R1 SERVED R2 UNSERVED R3 APP | NALGONDA |

FINAL HEARING

| | | | | |
|----|----------------|---------------------------|--|--------------|
| 13 | MACMA/20/2020 | J SANDHYA RANI | A RAMAKRISHNA REDDY (R3) RR 1 & 2 not necessary vide c.t. R3 APP | MAHABUBNAGAR |
| 14 | MACMA/67/2020 | G PURUSHOTHAM RAO | RUDRESH DESHPANDE R1 APP RR2 & 3 SERVED | ADILABAD |
| 15 | MACMA/153/2020 | T RAMULU | GOPINATH LAKKINENI V VENKATARAMI REDDY (R4) RR 1 & 2 APP BY GOPINATH LAKKINENI R 3 SERVED IN MP R4 APP BY V.VENKATA RAMI REDDY | KHAMMAM |
| 16 | MACMA/172/2020 | KOTA SUBBA RAO | RAMA MURTY P V S A R1 APP RR2 AND 3 MINOR REP BY R1 RR4 AND 5 UNSERVED | WARANGAL |
| 17 | MACMA/183/2020 | T MAHENDER RAO | A V K S PRASAD RR 1 & 3 APP R2 MINOR REP BY R1 R4 SERVED | HYDERABAD |
| 18 | MACMA/256/2020 | A RAVI BABU(SC FOR TSRTC) | K S MURTHY R1 APP R2 NOT NECESSARY VIDE C.T | KARIMNAGAR |
| 19 | MACMA/422/2020 | HARINATH REDDY SOMA | KRISHNA KISHORE KOVVURI SHAIK MADAR (R5) SHAIK MADAR (R4) RRS 4.5 APP BY MR.SHAIK MADAR RR 2 AND 3 MINOR REP BY R1 R1 APP BY K.K.KISHORE R6 SERVED | KHAMMAM |
| 20 | MACMA/4/2021 | P RADHIVE REDDY | A RAMAKRISHNA REDDY (R2) R1 SERVED R2 APP | NIZAMABAD |